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Central Administrative Tribunal, Principal Bench

Review Application No.137 of 2002 in
Original Application No.2557 of 2000

New Delhi, this the 10th day of July, 2002.

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. S.A.T. Rizvi, Member (A)

The Chairman
Railway Recruitment Board
Western Railway, Mumbai

.... Review Applicant

(By Advocate: Ms. Anju Bhushan)

Versus

Shri Vijay Kumar Verma
S/o Shri Ram Dhani Verma
R/o 55, Beliganj
Behind Mansa Devi Mandir
Rae Bareili-229 001

.... Review Respondent

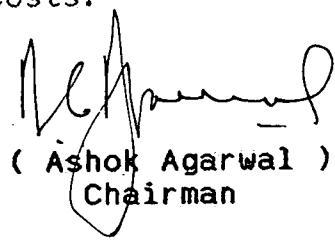
O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

Prayer made by Ms. Anju Bhushan for withdrawal
of the present R.A., is granted. R.A. is accordingly
dismissed as withdrawn. No order as to costs.


(S.A.T. Rizvi)

Member (A)


(Ashok Agarwal)

Chairman

/dkm/